

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-139
165/213/ND/2018

IN THE MATTER OF:

Mr. Nitin Bansal and Anr.

Vs.

M/s. Arjun Sharma & Ors.

....PETITIONER

....RESPONDENT

SECTION

Sec-213

Order delivered on 14.07.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 14.09.2021.


(Madhu Narula)
Court Officer